

**DIVISION BENCH**

**ITEM NO.101**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA NO.233/2023 & IA NO.246/2023 IN CP (IB) No.112/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 15<sup>th</sup> September, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>PRADEEP SHARMA &amp; ORS V/S SUNSHINE TRADETOWER PVT LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Mansij Arya, Adv.  
NONE

: *For the Financial Creditor*  
: *For the Corporate Debtor*

**ORDER**

**IA NO.233/2023**

- 1.** This application has been filed U/s 65 of the Code by the Respondent/ Corporate Debtor, in which the reply has already been filed on behalf of the Financial Creditor.
- 2.** As per the last date of hearing i.e. 18.08.2023, the Ld. Counsel representing the Corporate Debtor has sought time to file rejoinder, however, there is no rejoinder filed so far.
- 3.** Let the needful be done within a period of one week.
- 4.** The matter to come up for further hearing on 13<sup>th</sup> October, 2023.

**IA NO.246/2023**

There is no representation on behalf of the applicant in the present matter.

In the interest of justice, the matter is adjourned for 13<sup>th</sup> October, 2023.

*-Sd-*

**(Ashish Verma)  
Member (Technical)**

*-Sd-*

**(Praveen Gupta)  
Member (Judicial)**

**15<sup>th</sup> September, 2023**

*Kavya Prakash Srivastava  
(Stenographer)*